NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

* d	CP/TCP/CSP/CSA/TCSP/TCSA/NO. 534 /(MAH)/2017			
	CORAM	;	Present:	SHRI B.S.V. PRAKASH KUMAR MEMBER (J
				SHRI V. NALLASENAPATHY MEMBER (T
	ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017			
	NAME O	F THE PARTIES: M	Is. Sandeep St. SSV En	eels S ginees Put Itd,
SECTION OF THE COMPANIES ACT: OF Companies Act 1956/2013/I & BP Code 2016.				OF THE
	S. No.	NAME	DESIGNATIO	6 1
	1	Siddhant	advo at	Kargh

Order CP 534/I&BP/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter on 25.7.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)